- (b) if so, what are the reasons for such large scale pulling of alarm chains; and
- (c) the steps taken to prosecute the offenders?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Yes, Sir. During the six months period from January 1969 to June 1969 there were 26 cases of alarm chain pulling at Talegaon on local trains.

- (b) The industrial workers travelling on these local trains resort to frequent alarm chain pulling to focus attention to their demands for introduction of additional trains, punctual running of existing trains, declaration of the Poona-Lonavala section as a 'Suburban' section etc.
- (c) It has not been found possible to control this situation about alarm chain pulling as identification of the persons pulling the alarm chain is thwarted by the non-cooperation of passengers travelling on the trains. Further the intervention of railway staff leads to violence on the part of the industrial workers. Frequent requests are however made to State Police authorities for help in controlling the situation.

## समस्तीपुर में पूर्वोत्तर रेलवे के डिविजनल कार्यालय मवन के निर्माण के लिये भूमि की खरीब

श्रो क० मि० मधुकर: नया रेलवे मंत्री यह बताने की कृपा करेंगे कि समस्तीपुर में पूर्वोत्तर रेलवे के डिबीजनल कार्यालय के भवन के निर्माण के लिये किन-किन व्यक्तियों की भूमि खरीदने का प्रस्ताव है, ग्रीर वे भूमि किन दरों पर खरीदी जायेंगी ?

रेल मंत्री (डा॰ राम सुमग सिंह): मण्डल योजना के सम्बन्ध में समस्तीपुर में कार्यालय भीर क्वार्टरों का निर्माण रेलवे की मौजूदा भूमि पर किया जा रहा है। भूमि भ्रमिश्रहण करने का प्रश्न नहीं उठता।

## Derailments, Delays and Mishaps on Kiul-Jamalpur Section (Eastern Rly.)

- \*344. SHRI MADHU LIMAYE: Will the Minister of RAILWAYS be pleased to state:
- (a) whether he has received any report about the derailments, delays and mishaps on the Kiul-Jamalpur section of the Eastern-Railway arising out of the faulty construction work by the contractor in regard to a small bridge;
- (b) whether any inquiry has been ordered into these avoidable minor accidents, delays and harassments to passengers; and
  - (c) if so, the results thereof?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) There has of derailment been one case wagons of a Goods train two ween Dhanauri and Kiul stations on the Kiul-Jamalpur section on 27-2.1969. The aecident, however, did not arise out of faulty construction work by Contractor in regard to any small bridge. Some passenger trains suffered delays on account of this derailments.

(b) and (c) This accident was inquired into by a committee of Senior Scale Officers. According to their finding the derailment was due to the combined effect of defects in the wagons and on the newly laid and temporary diversion track.

There have been no other cases of minor accidents, delays and harassments to passengers in the recent month.

## Portland Cement

- \*346. SHRI MUHAMMAD SHERIFF: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:
- (a) whether the Central Road Research Institute has recommended clear-cut classification of Portland cement into two grades according to their strength characteristics;
  - (b) whether the Cemet Manufacturers